



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-3826/2018

New Delhi, this the 14th day of January, 2020

Hon'ble Sh. A.K. Bishnoi, Member(A)

Neelam, Age-55 years, Group-C
Wd/o late Shri Gurdeep Singh
Ex-Diesel Assistant, Loco Shed
Northern Railway, Saharanpur
C/o Vipin Anand, Near Dr. Kartar Singh
Sant Nagar, Numaish Camp, Saharanpur (UP). ... Applicant

(through Sh. H.K. Bajpai for Ms. Meenu Mainee)

Versus

Union of India through

1. General Manager
Northern Railway
Baroda House, New Delhi.
2. Divisional Railway Manager
Northern Railway, Ambala Cantt.
3. Divisional Finance Manager
Northern Railway, Ambala Cantt. ... Respondents

ORDER (ORAL)

When this matter came up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw the OA with the liberty to file afresh. Allowed.

2. The OA is accordingly dismissed as withdrawn with liberty as aforesaid. No costs.

**(A.K. Bishnoi)
Member (A)**

/ns/